

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Writ Petition(s) (Civil) No(s). 251/2016

ABHIMEET SINHA AND ORS

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT PATNA THROUGH ITS REGISTRAR GENERAL AND
ORS. Respondent(s)(with appln. (s) for direction/stay and impleadment and office
report)

Date : 30/06/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Naushad Alam,Adv.
Mr. Deepak Goel,Adv.For Respondent(s) M/s. Parekh & Co.,Adv.
Mr.Abhishek V.Deshmukh,adv.UPON hearing the counsel the Court made the following
O R D E R

The respondent Nos.1 & 2 shall be at liberty to file the counter affidavit within a period of four weeks.

Mr.Abhishek V.Deshmukh, Ld.counsel undertakes to appear for the respondent Nos.3-5. He seeks and is given two weeks time to file the vakalatnama and four weeks time to file the counter affidavit. Ld.counsel for the petitioner is directed to serve the copy of pleadings to the said respondents within one week after filing the vakalatnama.

Mr.Naushad Alam,Ld.counsel for the petitioner has stated that the respondent Nos.6-14 are the successful candidates and are working as District Judges under the High Court of Judicature at Patna, made as party to the proceedings. Ld.counsel seeks service on them through the Ld.Standing Counsel appearing for the High Court of Judicature at Patna. His request is acceded to.

I.A. for impleadment filed by Mr.Deepak Goyal, Ld.counsel shall be processed for listing before the Hon'ble Judge in Chambers. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB